

Papers laid on the Table of the House by Ministers/Members

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GEN. (RETD.) DR. V. K. SINGH): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Section 5 of the National Highways Act, 1956 and under Section 11 of the National Highways Authority of India Act, 1988:-

- (i) S.O.1307(E) published in Gazette of India dated 20th March, 2023 making certain amendments in the Notification No. S.O.1018(E) dated 28th March, 2017.
- (ii) S.O.1308(E) published in Gazette of India dated 20th March, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (iii) S.O.1305(E) published in Gazette of India dated 20th March, 2023 notifying entrustment of New National Highway No. 17 in the State of Assam.
- (iv) S.O.1306(E) published in Gazette of India dated 20th March, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (v) S.O.1309(E) published in Gazette of India dated 20th March, 2023 notifying entrustment of New National Highway No. 913 in the State of Arunachal Pradesh.
- (vi) S.O.1310(E) published in Gazette of India dated 20th March, 2023 notifying entrustment of New National Highway No. 913 in the State of Arunachal Pradesh.
- (vii) S.O.1311(E) published in Gazette of India dated 20th March, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (viii) S.O.1424(E) published in Gazette of India dated 20th March, 2023 notifying entrustment of National Highway No. 109D in the State of Uttarakhand.
- (ix) S.O.1634(E) published in Gazette of India dated 5th April, 2023 notifying entrustment of National Highways, mentioned therein, in the States of Assam and Meghalaya.
- (x) S.O.1635(E) published in Gazette of India dated 5th April, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (xi) S.O.2134(E) published in Gazette of India dated 9th May, 2023 notifying declaration of new National Highway No. NE 1A in the State of Gujarat.
- (xii) S.O.2254(E) published in Gazette of India dated 23rd May, 2023 notifying declaration of new National Highway No. 848R in the State of Karnataka.
- (xiii) S.O.2326(E) published in Gazette of India dated 26th May, 2023 notifying entrustment of National Highways, mentioned therein, in the States of Nagaland and Manipur.

- (xiv) S.O.2327(E) published in Gazette of India dated 26th May, 2023 making certain amendments in the Notification No. S.O.4149(E) dated 23rd September, 2016.
 - (xv) S.O.2328(E) published in Gazette of India dated 26th May, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
 - (xvi) S.O.2757(E) published in Gazette of India dated 23rd June, 2023 notifying declaration of new National Highway No. 319B in the States of Uttar Pradesh, Jharkhand and West Bengal.
 - (xvii) S.O.2797(E) published in Gazette of India dated 28th June, 2023 notifying entrustment of National Highway No. 30 (Old National Highway No. 43) in the State of Chhattisgarh.
 - (xviii) S.O.2798(E) published in Gazette of India dated 28th June, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
 - (xix) S.O.2933(E) published in Gazette of India dated 4th July, 2023 notifying entrustment of National Highway No. 114A in the State of Jharkhand.
 - (xx) S.O.2934(E) published in Gazette of India dated 4th July, 2023 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) to (x) of (1) above.

[Placed in Library, See No. LT 9860/17/23]

- (3) A copy each of the following papers (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
- (i) S.O.1193(E) published in Gazette of India dated 13th March, 2023 notifying user fee for the project of four and more lane of Koilwar-Bhojpur section of NH-922 in the State of Bihar.
 - (ii) S.O.1194(E) published in Gazette of India dated 13th March, 2023 notifying user fee for the project of two lane of Muzaffarpur-Sonbarsa section of NH-77 (New NH-22) in the State of Bihar.
 - (iii) S.O.1195(E) published in Gazette of India dated 13th March, 2023 notifying user fee for the project of four and more lane of Gopalganj-Kotwa section of NH-28 (New NH-27) in the State of Bihar.
 - (iv) S.O.1240(E) published in Gazette of India dated 16th March, 2023 notifying user fee for the project of four and more lane of DND-Faridabad Bypass-Ballabgarh section in the State of Delhi and Haryana.
 - (v) S.O.1241(E) published in Gazette of India dated 16th March, 2023 notifying user fee for the project of four and more lane of Verna Junction to Sada Junction of NH-17B (New NH-566) in the State of Goa.
 - (vi) S.O.1259(E) published in Gazette of India dated 28th March, 2023 notifying user fee for the project of 2/4 lane of Rayachoty to Angallu section of NH-340 in the State of Andhra Pradesh.

- (vii) S.O.1260(E) published in Gazette of India dated 17th March, 2023 notifying user fee for the project of Four laning of Kanpur-Lucknow section of NH-25 (New NH-27) in the State of Uttar Pradesh.
- (viii) S.O.1440(E) published in Gazette of India dated 28th March, 2023 notifying user fee for the project of Four laning of Tolling, Operation, Maintenance and Transfer (ToT mode) of Handia-Rajatalab section of NH-19 in the State of Uttar Pradesh.
- (ix) S.O.1515(E) published in Gazette of India dated 29th March, 2023 notifying user fee for the project of two lane paved shoulder of Wardha-Arvi section of NH-647 in the State of Maharashtra.
- (x) S.O.1516(E) published in Gazette of India dated 29th March, 2023 notifying user fee for the project of two lane of Dornala T Junction-Penchalakona-Yerpedu section on the NH No.-565 in the State of Andhra Pradesh.
- (xi) S.O.1517(E) published in Gazette of India dated 16th March, 2023 notifying user fee for the project of four and more lane of AUSA-Chakur section of NH-361 in the State of Maharashtra.
- (xii) S.O.1554(E) published in Gazette of India dated 31st March, 2023 notifying user fee for the project of Four and more lane of Udampur-Ramban section of NH-1A (New NH-44) in the UT of Jammu & Kashmir.
- (xiii) S.O.1650(E) published in Gazette of India dated 6th April, 2023 notifying user fee for the project of Two lane paved shoulder of Amath-Bhawanipatna section on NH-201 (New NH-26) in the State of Odisha.
- (xiv) S.O.1825(E) published in Gazette of India dated 21st April, 2023 notifying user fee for the project of Four and more lane of Ujjain-Jhalawar (upto Rajasthan Border) section of NH-552(G) in the State of Madhya Pradesh.
- (xv) S.O.1827(E) published in Gazette of India dated 21st April, 2023 notifying user fee for the project of Four and more lane of Madurai-Chettikulam-Natham-Thuvarankurichi section of NH-785 in the State of Tamil Nadu.
- (xvi) S.O.1861(E) published in Gazette of India dated 24th April, 2023 notifying user fee for the project of Four and more lane of Thalassery-Mahe Bypass section of NH-17 (New NH-66) in the State of Kerala.
- (xvii) S.O.1862(E) published in Gazette of India dated 21st April, 2023 notifying user fee for the project of 2/4 lane of Khutar-Lakhimpur section of NH-730 in the State of Uttar Pradesh.
- (xviii) S.O.2027(E) published in Gazette of India dated 2nd May, 2023 notifying user fee for the project of 2/4 lane from Dewas-Ujjain Section of NH-148NG and Ujjain Bypass of NG-148 NG and Dewas Bypass of NH-752D in the State of Madhya Pradesh.
- (xix) S.O.2120(E) published in Gazette of India dated 4th May, 2023 notifying user fee for the project of two lane paved shoulder of Asind-Mandal section of NH-158 in the State of Rajasthan.
- (xx) S.O.2176(E) published in Gazette of India dated 12th May, 2023 notifying user fee for the project of Four and more lane from Pandoh Bypass to Takoli Section and Takoli to Kullu section of NH-21 (New NH-3) in the State of Himachal Pradesh.

- (xxi) S.O.2186(E) published in Gazette of India dated 16th May, 2023 notifying user fee for the project of Four and more lane of Forbesganj?Jogbani section of NH-527 (Old NH-57A) in the State of Bihar.
- (xxii) S.O.2187(E) published in Gazette of India dated 16th May, 2023 notifying user fee for the project of Four and more lane of Sitarganj-Bareilly section of NH-74 (New NH-30) in the State of Uttar Pradesh.
- (xxiii) S.O.2215(E) published in Gazette of India dated 17th May, 2023 notifying user fee for the project of two lane of Kiratpur to Nerchowk section of NH-21 (Now 205 & 154) in the State of Himachal Pradesh.
- (xxiv) S.O.2388(E) published in Gazette of India dated 1st June, 2023 notifying user fee for the project of four lane section of New NH-26 (Old NH-43) in the State of Andhra Pradesh.
- (xxv) S.O.2389(E) published in Gazette of India dated 1st June, 2023 notifying user fee for the project of four and more lane of Bakhtiyarpur-Rajauli section of NH-20 (Old NH-31) in the State of Bihar.
- (xxvi) S.O.2391(E) published in Gazette of India dated 2nd June, 2023 notifying user fee for the project of four and more lane of Chakeri-Allahabad section of NH-2 in the State of Uttar Pradesh on Hybrid Annuity Mode under Bharatmala Pariyojna.
- (xxvii) S.O.2567(E) published in Gazette of India dated 12th June, 2023 notifying user fee for the project of four lane with paved shoulder of Pathrapali-Katghora section of NH-111 (New NH-130) in the State of Chhattisgarh.
- (xxviii) S.O.2580(E) published in Gazette of India dated 13th June, 2023 notifying user fee for the project of four and more lane of Nidagatta- Mysore section of NH-275 in the State of Karnataka.
- (xxix) S.O.2677(E) published in Gazette of India dated 19th June, 2023 notifying user fee for the project of four lane of Chakur-Loha section of NH-361 in the State of Maharashtra.
- (xxx) S.O.2678(E) published in Gazette of India dated 19th June, 2023 notifying user fee for the project of four and more lane of Sankha ? Khajuri section of NH-39 (Old NH-75) in the State of Jharkhand.
- (xxxi) S.O.2679(E) published in Gazette of India dated 19th June, 2023 notifying user fee for the project of two lane with paved shoulder of Kalyandurg to Molakalmuru section of NH-544DD, in the State of Andhra Pradesh.
- (xxxii) S.O.2753(E) published in Gazette of India dated 22nd June, 2023 notifying user fee for the project of four and more lane section of Gwalior to Shivpuri section of NH-3 (New NH-46) in the State of Madhya Pradesh.
- (xxxiii) S.O.2754(E) published in Gazette of India dated 22nd June, 2023 notifying user fee for the project of four and more lane section of Itarsi to Betul section of NH-46 (Old NH-69) in the State of Madhya Pradesh.
- (xxxiv) S.O.2764(E) published in Gazette of India dated 23rd June, 2023 notifying user fee for the project of four and more lane section of Kiratpur - Nerchowk ? Manali section of NH-21 (Now 205 & 154) in the State of Himachal Pradesh.
- (xxxv) S.O.2871(E) published in Gazette of India dated 3rd July, 2023 notifying user fee for the project of four and more lane of Belgaum-Khanpur section of New NH-748 (Old NH-4A) in the State of Karnataka.

(xxxvi) S.O.2972(E) published in Gazette of India dated 5th July, 2023 making certain amendments in the User Fee published in Notification No. S.O. 2032(E) dated 28th April, 2022.

[Placed in Library, See No. LT 9861/17/23]

विद्युत मंत्रालय में राज्य मंत्री तथा भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): माननीय सभापति जी, मैं निम्नलिखित

पत्र सभा पटल पर रखता हूँ:-

- (1) विद्युत अधिनियम, 2003 की धारा 182 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (सलाहकारों की नियुक्ति) विनियम, 2023, जो 25 अप्रैल, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/09 में प्रकाशित हुए थे।
- (दो) गोवा राज्य और संघ राज्यक्षेत्रों के लिए संयुक्त विद्युत विनियामक आयोग (कनेक्टिविटी एंड ओपन एक्सेस इन इंटर-स्टेट ट्रांसमिशन एंड डिस्ट्रीब्यूशन)(दूसरा संशोधन) विनियम, 2022, जो 20 मई, 2022 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-21/2017 में प्रकाशित हुए थे।
- (तीन) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (पारेषण और वितरण लाइसेंस प्रदान करने की प्रक्रिया, निबंधन और शर्तें और अन्य संबंधित मामले) विनियम, 2023, जो 15 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/07 में प्रकाशित हुए थे।
- (चार) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (विद्युत आपूर्ति कोड) विनियम, 2023, जो 15 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/06 में प्रकाशित हुए थे।
- (पांच) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (उपभोक्ता शिकायत निवारण फोरम, विद्युत लोकपाल ओर उपभोक्ता परामर्श) विनियम, 2023, जो 23 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/05 में प्रकाशित हुए थे।
- (छह) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (ग्रिड इंटरएक्टिव नवीकरणीय ऊर्जा प्रणाली और इससे संबंधित मामले) विनियम, 2023, जो 12 जून, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/11 में प्रकाशित हुए थे।
- (सात) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (वितरण अनुज्ञापी के लिए निष्पादन मानक) विनियम, 2023, जो 12 जून, 2023 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2023/10 में प्रकाशित हुए थे।
- (आठ) जम्मू-कश्मीर संघ राज्यक्षेत्र तथा लद्दाख संघ राज्यक्षेत्र के लिए संयुक्त विद्युत विनियामक आयोग (विद्युत व्यापार) विनियम, 2023, जो 25 अप्रैल, 2023 के भारत के राजपत्र में अधिसूचना सं. एफ.सं. जेईआरसी-टेक/आरईजी/2023/08 में प्रकाशित हुए थे।
- (2) उपर्युक्त (1) की मद सं. (दो) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9862/17/23]

- (3) विद्युत अधिनियम, 2003 के अंतर्गत जारी निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) अधिसूचना सं. आरए-14026(11)/3/2019-सीईआरसी, जो 2 मई, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा यह अधिसूचित किया गया है कि 1 मई, 2023 से केंद्रीय विद्युत विनियामक आयोग (सहायक

सेवाएं) विनियम, 2022 प्रवृत्त होंगे।

- (दो) अधिसूचना सं. आरए-14026(11)/1/2019-सीईआरसी, जो 9 नवम्बर, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा यह अधिसूचित किया गया है कि केंद्रीय विद्युत विनियामक आयोग (नवीकरणीय ऊर्जा स्रोतों से टैरिफ निर्धारण के लिए निबंधन और शर्तों) विनियम, 2020, तारीख 1 जुलाई, 2020 से 31 मार्च, 2023 तक की अवधि के लिए लागू थे।

[Placed in Library, See No. LT 9863/17/23]

- (4) विद्युत अधिनियम, 2003 की धारा 179 के अंतर्गत केंद्रीय विद्युत विनियामक आयोग (सलाहकारों की नियुक्ति) (चौथा संशोधन) विनियम, 2022 जो 19 मई, 2023 के भारत के राजपत्र में अधिसूचना सं. एल-7/1/0एस44(59)-सीईआरसी में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9864/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA PATEL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of Foreign Trade (Development & Regulation) Act, 1992:-

- (1) S.O.2690(E) published in Gazette of India dated 19th June, 2023 notifying amendment in Paragraph 10.08(ix) in the Foreign Trade Policy 2023 to amend the Policy for General Authorisation for Export of Chemicals and related Equipments.
- (2) S.O.3152(E) published in Gazette of India dated 17th July, 2023 notifying amendments in Category 5B of Appendix (SCOMET Items) to Schedule-2 of ITC (HS) Classification of Export and Import items.

[Placed in Library, See No. LT 9865/17/23]

विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय सभापति जी, श्री राजीव चन्द्रशेखर जी की ओर से मैं सूचना प्रौद्योगिकी अधिनियम, 2000 की धारा 89 की उप-धारा (3) के अंतर्गत सूचना प्रौद्योगिकी (मध्यवर्ती दिशानिर्देश तथा डिजिटल मीडिया आचार संहिता) संशोधन नियम, 2023 जो 6 अप्रैल, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 275(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 9866/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2021-2022.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bengaluru, for the year 2021-2022.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9867/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 40 of the National Institute of Design Act, 2014:-
- (i) The National Institute of Design, Andhra Pradesh Statutes, 2023, published in Notification No. F.No. 24024/59/2022-IPR-V. in Gazette of India dated 17th April, 2023.
 - (ii) The National Institute of Design, Haryana Statutes, 2023, published in Notification No. F.N. 24024/59/2022-IPR-V. in Gazette of India dated 6th April, 2023.
 - (iii) The National Institute of Design, Madhya Pradesh Statutes, 2023, published in Notification No. F.N. 24024/59/2022-IPR-V. in Gazette of India dated 18th April, 2023.
 - (iv) The National Institute of Design, Assam Statutes, 2023, published in Notification No. F.N. 24024/59/2022-IPR-V. in Gazette of India dated 6th April, 2023.

[Placed in Library, See No. LT 9868/17/23]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Statement regarding Review by the Government of the working of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2021-2022.
 - (ii) Annual Report of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9869/17/23]

- (4)
- (i) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Design, Assam, for the year 2021-2022, together with audit report thereon.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Institute of Design, Assam, for the year

2021-2022.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 9870/17/23]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2021-2022.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 9871/17/23]

- (8) (i) A copy of the Annual Accounts (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2021-2022, together with audit report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Footwear Design and Development Institute, Noida , for the year 2021-2022.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 9872/17/23]

14.03 hrs